



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	Hearing	397/ 398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRERNA PONAPPA 080-40726600	PETITIONER	
2.	Rithika Rk for C A Nandakumar 42110158	Respondents. 1-8	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time to file rejoinder.

Time extended as a last chance.

List it on 24.08.2017.


MEMBER (J)


MEMBER (T)